

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 228A**  
**(IB)-1373(ND)2019**  
**IA-1801/2020, Appeal-14/2021, CA-1554/2019**  
**IA-6387/2023, IA-2019/2023**

**IN THE MATTER OF:**

**M/s. Advance Cargo Movers (India) Pvt. Ltd. ... Applicant**

**Versus**

**M/s. SBS Transpole Logistics Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 24.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Gautam Naraya, Adv. Asmita Singh,  
Adv. Harshit Goel, Adv. K V Vibu Prasad, in  
Appeal-14/2021

**For the Respondent** : Adv. Mansumyer Singh, in IA/2019/2023  
Adv. Divyanshu Rai, Adv. Vishal Sharma, Adv.  
Taruna, in IA/2019/2023

**For the Liquidator** : Adv. I. P. S. Oberoi

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 05 pm. Let the matter be listed on 28.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**